

W.P(C)No. 429 OF 2001
ITEM No.23

Court No. 5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(Civil) No.429/2001

VARGHESE KANNAMAPALLY AND ORS.

Petitioner (s)

VERSUS

GOVT. OF KERALA AND ORS.

Respondent (s)

With

SLP(C)No.4446-4447/2001

(With prayer for interim relief and office report)

Date : 30/04/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s) Mr. C.N. Sree Kumar,Adv.

Mr. TLV. Iyer, Sr.Adv.

Mr. K.R.Sasiprabhu, Adv.

Mr. John Mathew, Adv.

For Respondent (s)

Mr. K.R. Sasiprabhu,Adv.

Mr. A.Raghunath, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the letter. The cases are adjourned.

(S. Thapar)

PS to Registrar

(V.P. Tyagi)

Court Master